

Declaration of Assets and Liabilities

Year 2025-2026

I Abhishak Kumar, son/daughter/wife of Sharvan Kumar Singh, aged 43 years, belonging to Bihar Legislative Assembly service and presently working as Office Attendant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Babita Kumari	Dependant-1 Name Nitin Parkash	Dependant-2 Name Riya Bharti	Dependant-3 Etc. Name Yash Raj
(i)	Cash	Rs. - 5000/-	Rs. - 4000/-	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) SBI, BVM - Rs.- 70000/- (2) SBI, vidyapatnagar - Rs.- 6000/-	Rs. - 7500/- Dakshin Bihar Bank Vidyapatnagar	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	- Sahara India Rs.- 100000/-	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Reliance Lic Priemure Rs. - 9000/- SBI Life Rs.- 7000/-	Nil	Nil	Rs. - 1000/- Monthly Suraksha Yojna	Nil
(v)	Motor Vehicles (details of make, etc.)	Hero Motor BR 33K6019 Hero Motor BR 33BP0375	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold - 1.5gm	Gold - 20 gm Silver - 100 gm	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bond / Shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1 kattha Mauza – Mirjapurganj Dist.- Samastipur	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) • - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Share in Ancestral Property (Till date share is not defined)	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI, BIHAR VIDHAN MANDAL	Rs.- 400000/-
	(ii) Loans from financial institutions	Nil	Nil

	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil Assessment Year 2025-2026 Pan No.- CJYPK2697C	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

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B. Personal Detail

GPF/CPF/PRAN No. :- PRAN No.- 110175358449

Gender :- M (M/F)

Date of Birth :- 3 0 1 1 1 9 8 1 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Bihar Legislative Assembly, Patna

(Full Name e.g. B.A.S.- Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- SAMASTIPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 

Name of Employee: Abhishak Kumar

Place: Patna

Designation: Office Attendant

Date: 03-02-2026

Department: Bihar Legislative Assembly, Patna